

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRANS GLOBAL HOLDINGS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Trans Global Holdings Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 th January, 1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER	U74899DL1995PTC064609
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	812 Eighth Floor Ashoka Estate 24 Barakhambha Road, New Delhi, - 110001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20th October, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Rakesh Kumar Jain E-205, LGF, Greater Kailash -II, New Delhi -110048 Transglobal.liq@gmail.com Phone: 011-41610287 IBBI Registration No.: IBBI/IPA-002/IP-N00053/2017-18/10105
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20th November 2024

Notice is hereby given that Trans Global Holdings Private Limited has commenced voluntary liquidation on 20th October, 2024.

The stakeholders of Trans Global Holdings Private Limited are hereby called upon to submit a proof of their claims, on or before 20th November, 2024, to the liquidator at the address mentioned against item 7

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date 22/10/2024
Place: New Delhi

Sd/-
Rakesh Kumar Jain
Liquidator, Trans Global Holdings Private Limited
IBBI/IPA-002/IP-N00053/2017-18/10105
Authorisation for assignment valid till 31.12.2025

